

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
PIONEER GLOBEX PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Pioneer Globex Private Limited
2.	Date of incorporation of corporate debtor	25/11/2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909GJ2013PTC077606
5.	Address of the registered office and principal office (if any) of corporate debtor	C/o Mahalaxmi Atta Mill Compound, Opp Fire Brigade Station, Nirmal Nagar, Bhavnagar 364001 Gujarat
6.	Insolvency commencement date in respect of corporate debtor	20 th January, 2020 Order received date: 23 rd January, 2020
7.	Estimated date of closure of insolvency resolution process	17 July, 2020 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sunil Kumar Agarwal IBBI/IPA-001/IP-P01390/2018-19/12178
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add.-Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad, Gujarat-382424 Email: ANIL91111@hotmail.com ,
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office:202, Sakar III, Near C U Shah College, Income Tax Circle, Ahmedabad – 380014 E-Mail: cirp.pioneeroglobex@gmail.com , ANIL91111@hotmail.com ,
11.	Last date for submission of claims	7 th February, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in/home/downloads (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s..Pioneer Globex Private Limited on 20th January, 2020 (Order received date: 23rd January, 2020)

The creditors of M/s. Pioneer Globex Private Limited are hereby called upon to submit their claims with proof on or before February 7, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: January 24, 2020
Place: Ahmedabad, Gujarat


Sunil Kumar Agarwal
Interim Resolution Professional
Reg.No. –IBBI/IPA-001/IP-P01390/2018-2019/12178

